

Through you, I would like to submit that the Tenth Schedule should be deleted...*(Interruptions)* The proceedings of the House would not run smoothly if it is there *(Interruptions)*... This law should be withdrawn and revoked...*(Interruptions)* If you want to restore democracy in the country...*(Interruptions)*

THE MINISTERS OF PARLIAMENTARY AFFAIRS (SHRI GHULAM NABI AZAD): Mr. Speaker, Sir, I would not like to speak on any of the issues. An hon. Member, a good colleague of mine, has raised this issue which led to the adjournment of the House twice the day before yesterday, once for a short while and then for the whole day. Even if we continue to discuss the same matter today...*(Interruptions)*

I do not think it justified to discuss a matter which has already been discussed in the House extensively and efforts to find immediate solution has already been assured by him.

SHRISHARAD YADAV: I have submitted that the Tenth Schedule should be deleted and a fresh resolution should be moved. I have made this appeal through you. I have said nothing else. My submission is that this law should be revoked; otherwise the way you are working, will not do. *(Interruptions)*

[English]

MR. SPEAKER: Please take your seat.

*(Interruptions)*

[Translation]

MR. SPEAKER: It is all right. Shri Sharad has not said anything wrong. He has asked to think properly over the Tenth Schedule.

11.12 hrs.

RE: INCLUSION OF MORE LANGUAGES IN THE EIGHTH SCHEDULE OF THE CONSTITUTION

[English]

SHRI SOMNATH CHATTERJEE (Bolgpur): Mr. Speaker, Sir, you have rightly reminded us that today and tomorrow are the two final days of the present Session of this House. You may kindly recall that at the first meeting you held before the commencement of this session, there was a commitment by the Government—it was also published in the Bulletin issued by the Lok Sabha Secretariat—that the Constitution Amendment Bill for the amendment of the Eighth Schedule would be brought forward in this Session itself. We also demanded that it should be passed for three languages for which there is a total unanimity and agreement amongst the parties.

SHRI INDERJIT (Darjeeling): No. There is no unanimity at all. *(Interruptions)* I say there is no unanimity. I question this.

SHRI SOMNATH CHATTERJEE: I said unanimity among the parties. His party is not objecting to it. He should be allotted a separate seat!

SHRI INDERJIT: My party has not agreed to it.

SHRI CHITTA BASU (Barasat): His party has agreed to it. *(Interruptions)*

SHRI BASUDEB ACHARIA (Bankura): How can you differ with your party's stand?

SHRI INDERJIT: There is no unanimity. *(Interruptions)*

SHRI SOMNATH CHATTERJEE: In this

connections the hon. Prime Minister has given us an assurance. The hon. Home Minister gave us an assurance saying that this Bill would be introduced in this Session itself. Toady, there was a meeting. All the Parties requested and unanimously agreed also—

Shri Lal K. Advani was there; the other leaders were there— that not only it should be introduced but also it should be passed in this Session itself. We are prepared to waive all the rules regarding introduction. We have said that even if somebody who defies the Whip and speaks for 10 minutes, others will not even speak on this Bill because there is unanimity on this. I demand from this Government that they must introduce this Bill. But we do not find it in the List of Business of today. On the last Private Member's day when Shrimati Dil Kumari Bhandari Private Member's Bill was there for the amendment of the Eighth Schedule for inclusion of Nepali, a clear assurance was given by Shri M.M. Jacob on the floor of this House that in this very session this Bill would be brought forward. But there is no indication. Even at today's meeting we were not told that definitely it will be done. I demand, Sir, you direct the Government because that is a commitment made on the floor of the House. There is a commitment made on the floor of the House; commitment before you, commitment by the highest Executive authority in this country. Then, how will this Parliament function if we cannot trust the Government with regard to their assurance given on the floor of this House? I would like the Government to make a commitment here and now. Let them bring it today. We will pass it here and now.

[*Translation*]

SHRI RAM PRAKASH CHAUDHARY (Ambala): I would request him to kindly settle the matter with him and let the House function. (*Interruptions*)

[*English*]

SHRI SOMNATH CHATTERJEE: The Congress Party puts up Members to speak anything they like whether it is against their party line or not...

THE MINISTER OF PARLIAMENTARY AFFAIRS (SHRI GHULAM NABI AZAD): Rather I have told him to sit down.

(*Interruptions*)

MR. SPEAKER: That was a spontaneous outflow of emotions.

[*Translation*]

SHRI LAL K. ADVANI (Gandhi nagar): Mr. Speaker, Sir, when the hon. Member Shrimati Dil Kumari Bhandari presented a Bill or moved a Resolution for the inclusion of three more Indian languages in the Eighth Schedule a consensus enraged at that time and the Government had given an assurance, thereafter, the hon. Minister of Home Affairs convened a meeting of all the political parties to and a meeting was held only in the morning today in which the consensus was reiterated. I would like to mention that similar demands have also been raised in various parts of the country during this period. There is a demand for the inclusion of Rajasthani, Maithili, Dogri, Bhojpuri and Tulu languages Shri George Fernandes is making a demand in Tulu. I know that this has been a long-standing demand of that region. I would like to request the Government, through you, that since it will not be the last amendment to the Eighth Schedule and more languages might be inclusion of these three languages undecided till a consensus does not emerge in regard to the other languages. It will not be justified and it will be a violation of the commitment made by the Government. Therefore, I would like to make a suggestion that this Bill be passed without having further discussion on it and if there is a need to

waive the rule, we should do that and pass this Bill in both the Houses well before tomorrow.

SHRI VISHWANATH PRATAP SINGH (Fatehpur): Mr. Speaker, Sir, a discussion has been going on for quiet some time for the inclusion of Nepali, Manipuri and Konkani Languages. People are expressing their feelings and assurances are being given. Now the matter has reached a stage that further discussion is not required on it. There is in Government assurance in the House. The Government claims that it proceeds on consensus. Now, when there is consensus-only Inderjit might differ what should be done on which the Government may proceed. We are also saying that it will not waste the precious time of the House and it will be passed in the current session itself. The Government should make the reason clear as to why the Bill in this regard cannot be brought, it should clear our doubts—on does it have something else in its mind. It creates doubt in our minds as to why is the Government not bringing it, despite assurance. At the same time—as Shri Advani has said—the demand for the inclusion of other languages such as Rajasthani, Dogri and a few others is also there. A meeting of the leaders of all the political parties should be convened and efforts should be made to reach a consensus in regard to it. My submission is that the Government should introduce a Bill for the inclusion of Nepali, Manipuri and Konkani languages and give assurance with regard to other languages and let there be a consensus.

[English]

SHRI INDRAJIT GUPTA (Midnapore): I just wanted to emphasise this fact that today on the penultimate day of the session there is nothing in the list of business to indicate that the Government intends to bring this Bill, this amendment to the Eighth Schedule. It has not even been introduced; let alone

being passed. Obviously it is not coming today because we have today's list of business before us. We have only one day left.

This is one of the rare occasions when there is unanimity in the House on a particular issue. This happens very rarely, specially in matters like this. We must be told by the Government in view of the repeated assurances given by the Prime Minister, Home Minister, Parliamentary Affairs Minister and also in your Chamber as to why they are trying to dodge this issue. Are they trying to avoid this?

This morning we were given to understand that there are some apprehensions in the mind of the Government that if these three languages are brought into the 8th Schedule, those who are excluded may start a big agitation as to why they have been excluded. This is no argument at this stage. All this time this matter was under the consideration of the Government; now at the fag end of the Session to bring forward this argument is not good. After all, the other way also it can be argued. When the whole country knows and was expecting that these languages will be included, if now at the last moment they are left out, that may also provoke a lot of agitation. Therefore in any case it is a question of standing on the Government's commitment made to the Parliament. All the parties here are pressing that that must be honoured. Therefore I hope that you will also use your good offices to see that at least tomorrow this Bill must be introduced and passed. This will be passed within half an hour. It will not take more time than that. Please ensure one thing that it must be done. Otherwise it will be a very shabby kind of treatment of the House if the Government backs out at this stage. I hope they will not do anything of that kind.

SHRI NIRMAL KANTI CHATTERJEE (Dum Dum): Unanimity does not mean consensus.

SHRI INDERJIT: Mr. Speaker, Sir, the first point I would like to make is that so far as I am concerned there is no unanimity in the matter in the House... (Interruptions)... It is my privilege to represent Darjeeling constituency in this House. The Darjeeling Gorkha Hill Council has formally declared that its official language is Gorkha Bhasha. They represent eight to ten lakhs of people. In addition to this may I point out that on August 23, 1988 a solemn agreement was reached between the GNLF and the Government of India, headed by Rajiv Gandhi. Mr. Buta Singh was then the Home Minister and happily now he is present in the House. In this memorandum of Settlement it was clearly acknowledged that the Gorkha language is the language... (Interruptions)...

Can I have your protection? I seek you protection from the Sikkim lady... (Interruptions)... I would beg of the House to give me a patient hearing. On the 23rd of August 1988 a solemn agreement was reached between the GNLF and the Government of India. It was signed by Shri Subhash Ghising on one side and Shri Buta Singh and the Home Secretary on the other.

The third paragraph of this agreement clearly states: Inclusion of Gorkha Language in the Eighth Schedule of the Indian Constitution. This proposal was not pushed at our request. But the fact that the language of the Gorkhas of Darjeeling Hill is Gorkha Language was acknowledged in this memorandum of settlement. Therefore I beg to submit that any attempt to deflect and deviate from this memorandum of settlement would amount to repudiating what Rajiv Gandhi and his Government did. Therefore I beg of the Government to understand and make it clear. Are they prepared to repudiate what Shri Rajiv Gandhi did and agreed to in 1988? I would ask you to have a look at the memorandum of settlement. (Interruptions)

You read the memorandum of settle-

ment. Your friends are speaking in absolute ignorance. Do not speak in ignorance. I would request Sardar Buta Singhji to tell us if there is any doubt.

The Prime Minister has ventured to suggest and propose from the rampart of the Red Fort a moratorium on all divisive issues. It is an excellent proposal. But to push ahead with this will only lead to more divisions. Since the idea of including these languages in the Eighth Schedule was mooted, several other demands have come. I would therefore urge the Government (a) not to repudiate what Shri Rajiv Gandhi did; and (b) not to repudiate the idea of a moratorium, put forward by the Prime Minister from the ramparts of the Red Fort. To pursue this idea would set ablaze several parts of the country. Three days ago, I was in Jammu. The people of Jammu. (Interruptions)

SHRIVISHWANATH PRATAP SINGH:  
There shall be no division in the House for three years as moratorium.

(Interruptions)

SHRI INDERJIT: Mr. Speaker, Sir, three days ago, I was in Jammu. (Interruptions)

[Translation]

SHRI NITISH KUMAR (Barh): If he speaks the whole thing, what else will he speak after the introduction of the Bill? It is a Point of Order Sir. It will be a repetition. Please tell him about it... (Interruptions)

[English]

SHRI INDERJIT: Mr. Speaker, Sir, can I have your ears? Three days ago, I was in Jammu; the people of Jammu are highly exercised; they want Dogri language to be included. (Interruptions) Their leaders said that if you are going to include Nepali, which is a foreign language... (Interruptions)...\*\*



He said that if you are going to include Nepali in the Eighth Schedule, then ... (*Interruptions*) Sir, I maintain that Nepali is a foreign language. (*Interruptions*) it is a foreign language. (*Interruptions*)

11.26 hrs.

*At this stage, Shrimati Dil Kumari Bhandari came and sat on the floor near the Table*

(*Interruptions*)

[*Translation*]

SHRIGEORGE FERNANDES (Muzafarpur): You are yourself speaking in English\*\* (*Interruptions*)

SHRI DEVENDRA PRASAD YADAV (Jhanjharpur): He is himself speaking in English which is Britishers' language, a language of slavery. (*Interruptions*)

[*English*]

SHRISOMNATH CHATTERJEE: Is the Congress party here, in this House now? (*Interruptions*)

MR. SPEAKER: Please go to your seat. I will allow.

(*Interruptions*)

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (DEPARTMENT OF ELECTRONICS AND DEPARTMENT OF OCEAN DEVELOPMENT) (SHRI RANGARAJAN KUMARAMANGALAM): Sir, let them hear the Government. (*Interruptions*) Would you not hear him? (*Interruptions*) You have heard the hon. Member, you hear him also. (*Interruptions*)

SHRIGHULAM NABIAZAD: Sir, let me be very clear that the hon. Member is speaking on his behalf and not on behalf of the Government. (*Interruptions*)

MR. SPEAKER: Shrimati Bhandari, I will allow you to speak.

(*Interruptions*)

11.27 hrs.

*At this stage, Shri Yaima Singh Yumnam came and sat on the floor near the Table*

(*Interruptions*)

SHRI YAIMA SINGH YUMNAM (Inner Manipur): Sir, I also join her. (*Interruptions*)

MR. SPEAKER: If you sit down I will allow.

(*Interruptions*)

MR. SPEAKER: I will allow.

(*Interruptions*)

[*Translation*]

MR. SPEAKER: Please take your seat. Shri Inder Jit, you also sit down please. Shrimati Bhandari, you also please go to your seat for two minutes. I will give you time to speak. Please take your seat. There is no need of so many people coming here. Please, do not make an uproar like this... Why do not you sit down? Members should not assemble like this. Ms. Malini, you also go, please. I shall explain to you.

(*Interruptions*)

[*English*]

MR. SPEAKER: I will allow you. Please take your seat.

*(Interruptions)* Why do you not take your seat? Please take your seats. Everything will be all right. Please take your seats.

*(Interruptions)*

11.29 hrs.

*At this stage, Shri Yaima Singh Yumnam went back to his seat*

*(Interruptions)*

MR. SPEAKER: Shrimati Bhandari, please go back to your seat.

*(Interruptions)*

MR. SPEAKER: I will make her understand.

*(Interruptions)*

MR. SPEAKER: Let me talk to her please.

*(Interruptions)*

SHRIMATI DIL KUMARI BHANDARI (Sikkim): If I have to face such an insult in my own country, I will observe fast to death in this House, Sir. I will observe fast unto death in this House, if I have to face this sort of an insult and that too from a Member belonging to the ruling party. *(Interruptions)*

MR. SPEAKER: We respect your feelings; we respect your emotions. Every language which is spoken in our country is respectable. We all like it. It is as much our language as yours.

*(Interruptions)*

MR. SPEAKER: Please go back to your seat.

*(Interruptions)*

MR. SPEAKER: I will allow you to speak.

*(Interruptions)*

MR. SPEAKER: This is going to the other side.

[*Translation*]

Ms. Malini, please take your seat. Mr. Rao, you sit down please.

*(Interruptions)*

[*English*]

MR. SPEAKER: Mr. Rao, this is going to the other side please.

*(Interruptions)*

MR. SPEAKER: You are causing harm to the cause itself.

[*Translation*]

Please sit down.

*(Interruptions)*

SHRI GHULAM NABI AZAD: Will you allow motion speak? *(Interruptions)*

MR. SPEAKER: Mrs Bhandari, may I talk to you please?

*(Interruptions)*

MR. SPEAKER: You speak from the seat.

SHRIGHULAM NABIAZAD: Sir, let me tell you very clearly on behalf of the Government that Nepali is not a foreign language. Whatever the hon. Member was saying, he was saying in his personal capacity as Member of the Parliament from that particular constituency. He has not been speaking

on behalf of the Government. (Interruptions)  
He is a Member of Parliament from that constituency. So, he has a right to say his views. (Interruptions)

[Translation]

MR. SPEAKER: Now the matter ends.

(Interruptions)

MR. SPEAKER: All of you, sit down please.

[English]

SHRI GHULAM NABI AZAD: He has a right to vindicate his views. (Interruptions) It does not necessarily mean the views of the Government. (Interruptions)

MR. SPEAKER: You should go back to your seat. I am requesting you.

(Interruptions)

MR. SPEAKER: Mrs. Bhandari, this is not necessary.

(Interruptions)

SHRI SOBHANADREESWARA RAO VADDE (Vijayawada): Please tell the hon. Member to withdraw his remarks. (Interruptions)

MR. SPEAKER: Will you take your seat?

(Interruptions)

I will allow you to speak. Not like this.

(Interruptions)

MR. SPEAKER: You cannot bamboozle him also like that.

SHRI BASUDEB ACHARIA: Sir, we

want to know whether he is going to withdraw. (Interruptions)

MR. SPEAKER: Let us finalise the issue properly.

(Interruptions)

MR. SPEAKER: Thank you, Mrs. Bhandari.

(Interruptions)

SHRI BASUDEB ACHARIA: Do not allow him to speak now. (Interruptions)

[Translation]

MR. SPEAKER: First of all, all of you please sit down. Do not compel me to say in a louder voice. Please have pity on me.

(Interruptions)

MR. SPEAKER: Look, this language issue is a very emotional and sensitive one. Nevertheless, he said it. Again you stood up. I cannot talk to each and everybody. Please sit down.

(Interruptions)

MR. SPEAKER: Mr. Lokanathji when I am on my legs you please sit down. Please understand that the language issue is a very sensitive issue...

(Interruptions)

MR. SPEAKER: Please sit down.

(Interruptions)

[English]

*At this stage, Shrimati Dil Kumari Bhandari went back to her seat.*

SHRI SOMNATH CHATTERJEE: Why don't you hear? *(Interruptions)* This is a fit case for a separate seat.

*[Translation]*

MR. SPEAKER: Arrangements will be made on their requests.

*(Interruptions)*

MR. SPEAKER: Please deal with the issue in such a manner as it may have no repercussions.

*(Interruptions)*

*[English]*

MR. SPEAKER: Mr. Ghulam Nabi Azad, I think, you have said something now. Is that enough?

SHRI GHULAM NABI AZAD: At this stage, that is enough.

*(Interruptions)*

MR. SPEAKER: Mrs. Bhandari, I will allow you.

*(Interruptions)*

*[Translation]*

MR. SPEAKER: Please see that whatever you are saying, you are not understanding that You please sit down. If you refer to English it would adversely affect the southern regions of the country you please understand the issue and then speak. Please sit down. You are not understanding as to what you are speaking and what effects it will have. We respect all the languages. We do not give ~~the~~ motherly treatment to any language. We try to adopt everything that is good in any of the languages.

*(Interruptions)*

*[English]*

SHRIMATI DIL KUMARI BHANDARI: Sir, he should withdraw his comment that Nepali is a foreign language.

MR. SPEAKER: I will allow you.

SHRIMATI DIL KUMARI BHANDARI: But he should first withdraw his comment. Sir. *(Interruptions)*

*[Translation]*

MR. SPEAKER: The Government has already stated that it does not treat Nepali language as a foreign language.

*[English]*

He has said it.

*(Interruptions)*

SHRI SOMNATH CHATTERJEE: Sir, I am on a point of order. If it is not a foreign language, then the allegation made by the Member who spoke earlier pretending to be from the Congress Party, should be expunged. Sir, he has insulted the sentiments and feelings of a large number of people in this country and all of us. So, that should be expunged from record.

MR. SPEAKER: Somnathji, I will look into it.

*(Interruptions)*

*[Translation]*

SHRI NITISH KUMAR: Mr. Speaker, Sir, Shri Indrajeet is speaking in such a tone as can create tension in the country. He is exploiting the people of Darjeeling. He should

*guage in the 8th Scheduled*

make his speech either in Nepali or in Gorkhali language. Such representatives are responsible for creating tension in the country. They also should speak in Gorkhali language. Why is he speaking in English? (*Interruptions*)

[*English*]

SHRI NIRMAL KANTI CHATTERJEE: Sir, unless he withdraws his remark, he should not be allowed to speak. He has to withdraw that statement. (*Interruptions*)

MR. SPEAKER: Mr. Nirmal, please do not go beyond a limit. I have said that I will look into it. Do not stretch it too much.

(*Interruptions*)

SHRI INDER JIT: Mr. Speaker, Sir, I must have a chance to speak... (*Interruptions*)... I wish to make it quite clear that I have no intention at all of hurting the feelings of Mrs. Bhandari. I have known her for long. We have been friends. I certainly do not wish to hurt her feelings. I have merely stated whatever I was told in Jammu. I agree with what the Parliamentary Affairs Minister has said. I am not speaking on behalf of the Government. I am speaking on behalf of my constituency, putting forward the views of my constituency. (*Interruptions*)

[*Translation*]

SHRICHHEDIPASWAN: Mr. Speaker, Sir, we do not want to hear him in English. He should speak either in Hindi or in Gorkha language. We would not like to hear him in English. (*Interruptions*)

{*English*}

SHRI HANNAN MOLLAH (Uluberia): You are speaking on behalf of those who want to break the unity of this country. (*Interruptions*)

SHRI TARIT BARAN TOPDAR (Barackpore): This is a seditious remark.

SHRI INDER JIT: This is not a seditious remark... (*Interruptions*)... Mr. Speaker, I have only one more point to make. It is true that the Home Minister convened a meeting of all the national parties to work out a consensus. It is also true and I am told that a consensus was reached. But my complaint is that in reaching this consensus, a certain mockery of democracy was made. The party which represents Darjeeling, the party which won all the three seats nashing up the CPI (M) MLAs and its candidates there, is the Gorkha National Liberation Front. But Sir, their views were not considered. The views of the Gorkha National Liberation Front were completely ignored.

SHRI SOMNATH CHATTERJEE: Sir, he is misleading the House deliberately. And in this way, the country's unity is being broken. (*Interruptions*)

[*Translation*]

SHRI ATAL BIHARI VAJPAYEE (Lucknow): Mr. Speaker, Sir, I am on a point of order ..... (*Interruptions*) We have witnessed as to how emotions are linked with the language. But it is also possible that the discussions on the language can be held in the House peacefully and it should be held peacefully. Whatever Shri Inderjit is saying, I do not agree with him and I totally disagree with his views. But he has every right to express his views. (*Interruptions*)

SHRI SOMNATH CHATTERJEE: How many times would you repeat the same thing?

SHRI ATAL BIHARI VAJPAYEE: This is a different issue. (*Interruptions*) I am a very senior member of the House. My friend Shri Inderjit Gupta is sitting here. Once such a situation had arisen in this House when

someone had named Hindi as a foreign language and we had to tolerate it peacefully because we have to keep in mind the unity of the country. Do not make it a Hindi-English issue. There may be difference of opinion regarding Gorkhali or Nepali. He is talking about his constituency. The party has clarified it that it is not linked with it, the Government has also no concern with it. Let him express his views. But Shrimati Dil Kumari disagrees with his views and just now she has expressed her views.

MR. SPEAKER: She has expressed her sentimental difference also.

SHRI ATAL BIHARI VAJPAYEE: How a woman can become aggressive..... (*Interruptions*) Shrimati Bhandari can be given an opportunity. If our Marxist friends wish to express their strong reaction in this regard, they can also do so. If some member is not given a chance... (*Interruptions*) Please don't say like this. If some other member speaks in this manner, he will also be pointed out that he is saying so. It is not good. (*Interruptions*)

[*English*]

SHRI RUPCHAND PAL (Hooghly): But can he go on making provocative statements?

SHRI NIRMAL KANTI CHATTERJEE: Is it your contention that anything can be said in the House even when it is not permissible, and that is the hallmark of parliamentary democracy? (*Interruptions*)

[*Translation*]

SHRI ATAL BIHARI VAJPAYEE: Mr. Speaker, Sir, You are here to conduct the proceedings of the House. If something is said unparliamentary, the hon. Speaker would control it. If you want to raise any objection, please raise it after the speech of

the member. But the debate cannot continue in this manner. If she is alone in the House, she is not supposed to have lost her right to speak in the House. She has every right to express her views in the House, and I would like to defend her right to express her views in the House.

[*English*]

SHRI SOMNATH CHATTERJEE: Sir, I also concede the right of Members to speak. But I raised an issue to which, only the Government can give an answer. The question is whether the Bill is being brought or not. Some Members have supported me. The leader of the Opposition said that the Bill has to be brought because there has been consensus. Now suddenly, we are hearing speeches on that. All sorts of provocative comments are being made and no discussion is going on the merits of the Bill. The same thing is being repeated. He is calling an Indian language a foreign language. If he has a right to speak I too have the right to object. He cannot hurt the sentiments and feelings of crores of people in this country, just on the plea that he is exercising his right. You may recall that that is why I have asked you to expunge those remarks. He cannot go on speaking indefinitely in this way. I never challenged his right to speak. Is this the occasion to talk in that fashion? We only wanted to know from the Government that they may make it clear as to when this Bill is being brought. (*Interruptions*)

SHRI INDER JIT : Kindly allow me to explain... (*Interruptions*)

MR. SPEAKER: Mr. Inderjit, please sit down.

SHRI INDER JIT GUPTA: You may exercise your right to expunge the remarks. They should not go on the record of Parliament.

MR. SPEAKER: I have already said that I would look into it.

*(Interruptions)*

MR. SPEAKER: Order please. I am on my legs. I want to say something. Please hear me first.

*[Translation]*

Whatever Vajpayee Sahib has said is quite correct, he has stated as to how the Members should express their views in the House. There is no mistake in that. If you have any objection I will give you a chance to speak. You should clarify it. If any objectionable thing is going on record, please tell me and I will look into it. It had also been raised.

*...(Interruptions)...*

*[English]*

SHRI SOMNATH CHATTERJEE: Sir, deliberately he has been making provocative statements. Sir, I have a right of intervention. Intervention is a permitted method of Parliamentary democracy.

MR. SPEAKER: Yes, You have a right. Nobody will deny you and nobody objects to your talking also. Let me tell you.

SHRI SOMNATH CHATTERJEE: I said, because of the commitments, Government must tell us what is going to happen.

MR. SPEAKER: If I have understood Vajpayeeji correctly, he has not objected to your method of speaking. He has not objected to the method of speaking of Inderjitji or Vishwanathji. He had objected to some Members obstructing him. He is hundred per cent correct in that. What is really happening is that sitting here I am not in a position to say something. I am very grateful to the senior Members. They have been helping me to

control the House. But this kind of help should come from all sides. That is my request.

SHRIMATI DIL KUMARI BHANDARI: Sir, I am also hundred per cent for the right to speak.

MR. SPEAKER: I will allow you immediately after Shri Inderjit.

SHRIMATI DIL KUMARI BHANDARI: No, Sir, I would like to speak before him. You please give me just half-a-minute.

MR. SPEAKER: Inderjitji, you should yield to the lady member when she is intervening.

SHRI INDER JIT: I am always willing to yield to Shrimati Dil Kumari Bhandari. If she lets me know, I shall gladly yield.

SHRIMATI DIL KUMARI BHANDARI: Sir, I am also hundred per cent for the members, right to speak in the House, but in the name of right to speak in the House a Member cannot mislead the House. Shri Inderjit is misleading the House.

MR. SPEAKER: I will look into the matter.

SHRIMATI DIL KUMARI BHANDARI: Sir, I will not allow him to do that because I do not think that there is any rule which allow Inderjitji to mislead the House and the country. If there is any Gorkha language and any Gorkha literature, let him produce and then I will see.

MR. SPEAKER: I would like to say that when a particular sentence was spoken here, tears trickled down your eyes. That is not an easy thing. In think it is because of the feelings you have for the nationality and for the language. We respect it and I have no doubt that the House and the Government



will respect it. You should not have any doubt about that.

SHRI INDER JIT: Sir, I was saying that a meeting of all the national parties was held and a certain consensus was reached. I concede that and it is in the fitness of things that Government continues to move in the direction of consensus. But my complaint is that the Gorkha National Liberation Front which won all the three seats in the last election to the West Bengal Assembly, which won 28 out of 30 seats in the Council Elections, was not consulted. The Darjeeling Hill areas are represented by the Gorkha National Liberation Front and none else. I strongly feel that the Government should have consulted the Gorkha National Liberation Front before taking a final decision in the matter. And, so long as the Gorkha National Liberation Front, which represents the entire Darjeeling hill areas where Gorkha *bhasha* or Nepali as they call it is spoken is not consulted no decision can be taken. If the Gorkha National Liberation Front is not given a chance to put forward their views before the Government, it would be making mockery of democracy. That is my view. Therefore, I urge that before a final decision is taken in bringing forward this Bill, the Gorkha National Liberation Front must be consulted.

One more thing and I would have done. I was present in the House when Shri Jacob replied to the debate on behalf of the Government. He said that matter was being studied, and the Government would try its best to bring forward...

SHRI SOMNATH CHATTERJEE: No.

SHRI INDER JIT: You can look into the records. He said that he would try to bring forward this Bill during the course of the Session but meanwhile demands for inclusion of several other languages have come up. It is a grave situation. The Government must go into the entire totality of the issue

raised and then only come forward with a Bill.

One thing more and I would have done. An objection has been raised to my description of Nepali in a Particular way. I would venture to submit that the same expression was used on July 8, when the issue was discussed here.

MR. SPEAKER: Don't repeat it. It is not necessary.

SHRI INDER JIT: Secondly, I would like to say that under the Indo Nepal Treaty for peace and Friendship there are certain provisions which I would say need to be seen. Today it is my great regret that even some friends here are calling Nepali a national language.

Even, as all my friends here today feel proud in calling Nepali as a national language, they should know the position of the Hindi language in Nepali. A language which is spoken by 40 per cent of the people in Nepal, is not accepted there either as an official language or as a national language. I think we must bear this in mind.

Therefore, to conclude, let us, not make a mockery of democracy... (*Interruptions*)

MR. SPEAKER: This is not a mockery of democracy. Don't use such strong expression.

SHRI INDER JIT: I would urge the Government strongly not to repudiate what has been done earlier and really strengthen the concept of a moratorium on all divisive issues. (*Interruptions*)

[*Translation*]

MR. SPEAKER: I will also give you a chance. Please sit down. Let us take the issues one by one.

SHRIRAM SARAN YADAV (Khagaria):  
I would like to say when our country is one than the language should also be one. There is no restriction on teaching of any language in our country then why such a controversy over the language is going on. If there are so many languages in the country there will be disputes and it will weaken the country. Therefore, there should be one language in the country.

[English]

SHRIMATI DIL KUMARI BHANDARI:  
Mr. Speaker, Sir, I am sorry that I was swept away in my emotion and in the process, I showed emotions very wrongly. I am sorry for that.

MR. SPEAKER: No. You did it correctly. We respect it. You please know it that the entire House respects your tears and your emotions about this language and the nationality.

SHRIMATI DIL KUMARI BHANDARI":  
Thank you.

Sir, the demand for inclusion of Nepali language in the Eighth Schedule was started in the year 1956. Recently, when I was going through the records in the Parliament Library, I came to know that as many as 20 Private Members Bills have been adopted on Nepali and nowhere, during the course of the discussion also ever Gorkha word was used. Not only that, in 1971, here in this august House, one hon. Member of Parliament, late Shri Rathan Lal Brahmi spoke in Nepali. He represented Darjeeling and spoke in Nepali because he did not know English or Hindi. So, he was allowed to speak in Nepali. For all practical purposes, for the Government also, the work or the nomenclature of the language is always Nepali. In the year 1988, when hon. Shri Narasimha Rao wrote me a letter regarding the seat of Reader in Banaras Hindu University, then also, he

mentioned to me that Nepali is taught in Banaras Hindu University as one of the modern Indian languages. Nepali is being taught in Allahabad University since 1911. Like wise, almost 18 universities in the country teach Nepali as modern Indian language. Not only that, the country's prime educational Boards viz. ICSE and CBSE have Nepali language in their courses. In West Bengal only in 1927, Nepali was declared as a vernacular. In 1961 on the insistence of Shri Jawahar Lal Nehru, Nepali was declared as an official language of three hill Sub-Divisions of Darjeeling District, namely Kalimpong, Kurseong and Darjeeling itself.

The State Legislatures of West Bengal, Tripura, Sikkim and recently, Himachal Pradesh, have also passed Resolutions for inclusion of Nepali language in the Eighth Schedule of the Constitution. Nowhere, Gorkha word was mentioned.

I know and you might have observed also that my esteemed friend Shri Indrajit Khuller does not know even whether the term is Gorkha Basha or Gorkhali; when if he knew or since when it became Gorkhali Basha, I do not know.

Even now, if you go to the Library and look for the reference you will find that Nepali word always used; nowhere Gorkha word was used. It is being coined by few people for their political expediency, a handful of people.

Recently, from Darjeeling all the leaders of the political parties have signed one statement and sent it to the Prime Minister and the Home Minister; all the political parties except GNLFF and GNLFF in his own letter, Subhash Ghising has written to the Prime Minister that in Darjeeling there are eight to ten lakh people; in Darjeeling, there is a the Congress Party; there is also the BJP; there is also CPI; then there are CPI (M), Forward Bloc, Gorkha Pranta Parishad

and recently formed Gorkha Democratic Front. All these parties are supporting Nepali language; and there was difference of opinion within the GNLF also; and one MLA was expelled from the party because he was supporting Nepali language.

MR. SPEAKER: The topic is that the Bill should be introduced.

SHRIMATI DIL KUMARI BHANDARI: Not only that, in 1991 when the census was carried out for mother tongue, as per report, 99 per cent of the people of Darjeeling registered themselves their mother tongue as Nepali. So, Many people were physically intimidated for that by GNLF. But through their embarrassment, they found out that, even GNLF Councillors their household people, even their wives, parents, they had registered themselves their mother tongue as Nepali.

I was born in Darjeeling. Shri Inderjit visits Darjeeling rarely. (*Interruptions*)

SHRI INDERJIT: If you invite me, I shall be happy to accompany you to Darjeeling. (*Interruptions*)

SHRI SOMNATH CHATTERJEE (Bolpur): Why should she? (*Interruptions*)

SHRIMATI DIL KUMARI BHANDARI: Is it a parliamentary term? (*Interruptions*) I know the feelings of the people of Darjeeling. I have seen my parents, my grand-parents and other people of my village. They went in a procession to Darjeeling town because we live in tea garden; from there, the people used to go up the hills to reach Darjeeling town shouting.

*"Jyan dinchhoun pran  
dinchhoun,  
Bhasha Hamro linchhoun-  
linchhoun  
Nepali bhasha amar rahos."*

Then the Chief Minister of West Bengal, Shri B.C.Roy was not consenting for this, only after Pandit Nehru intervened, he came to terms. So, our people were shouting.

*"Bisi roy bhasha khoi."*

So, these three slogans

*"Jyan dinchhoun pran dinchhoun,  
Bhasha hamro linchhou-linchhoun.  
Nepali bhasha amar rahas  
Bisi roy bhasha khai."*

These slogans still ring in my ears. He does not know all these things. (*Interruptions*). I am sure, for that matter, he cannot speak in his Punjabi language with that emotion with which I can speak in my language, because he can speak in English only; he does not know his own mother tongue; that much can say I am sure about it.

As he is supporting Subhash Ghising, what about this book? I have to show this because recently one Press was raised in Delhi. I do not know why is the Home Ministry hushing up the matter. This press was raided. (*Interruptions*) Why is he agitating? I am talking about this book, which was confiscated by Delhi Police. Why is he agitating?

SHRI INDERJIT: I am on a point of order. I want your direction and ruling. Are we discussing this particular pamphlet a copy of which was handed over by Mr. Ghising to the Home Minister and the Home Secretary in my presence? No, no. If we are discussing this, let us discuss it.

12.00 hrs.

If we are discussing this, let us discuss it and I must have a chance to speak on this issue.

SHRIMATI DIL KUMARI BHANDARI:

*guage in the 8th Scheduled*

They have already declared Darjeeling as no-man's land. In parts of Kalimpong, there was a slogan raised: *Bhutan Raja Zindabad, Jigme Singye Wang Chuck Zindabad.*

MR. SPEAKER: Please conclude, Madam.

SHRIMATI DIL KUMARI BHANDARI: Because as per their interpretation Kalimpong is part of Bhutan and it is a lease-hold land. I request my hon. Colleagues who are in Public Accounts Committee, who visited Sikkim recently. They might have seen that across the Testa Bridge, there is a big hoarding saying "welcome to no-man's land, welcome to lease-hold land." They have already declared it a lease-hold land. They might recall, because many of the Members have visited that place. Now if a ruling party Member is subscribing to that also, I have my doubts.

SHRI SOMNATH CHATTERJEE: This is a point.

MR. SPEAKER: This is a political point.

SHRIMATI DIL KUMARI BHANDARI: I do not know, what is his stand about it. They have already declared Darjeeling a no-man's land and they want their right also in this country, our motherland, India. I do not know what they are asking for. Even though I had moved a Private Member Bill in this House, when the assurance was given by the Government through Shri M.M. Jacob, I withdrew my Bill.

SHRI HARCHAND SINGH (Ropar): She is advocating for Nepali and is speaking in English.....(Interruptions)

[English]

MR. SPEAKER: Madam, do not reply to him. Not necessary to reply this. He is an elderly man, saying some good things.

[Translation]

SHRIMATI DIL KUMARI BHANDARI: Sir, during the course of my speech, I had already thanked the Government for taking moral and just steps. I had also withdrawn my Bill before it.

[English]

There was unanimity so I thought it would get pass. Except for one Member, all the others had supported this Bill. Even now, I do not want to impress anything on anybody, like as my esteemed colleague Shri Inderjit is saying that there is a *Gurkha Bhasha* and he wants to call my *Bhasha* as *Gurkha Bhasha*. I want to say, before the House that our countrymen have every right to know what we are doing here.

MR. SPEAKER: Madam, please conclude.

SHRIMATI DIL KUMARI BHANDARI: I will produce works of Nepali literature though it is already proved that Nepali literature is rich.

MR. SPEAKER: No, the question is not that it should not be there; it is about the Bill.

SHRIMATI DIL KUMARI BHANDARI: I want to say one more thing that I can produce 16-17 books written in Nepali by Shri Subhash Ghisingh and an encyclopaedia of Indian Literature brought out by the Sahitya Academy where Shri Ghisingh has been entered as a Nepali Writer. When it was published, he was so happy that he bought 40 copies of that volume. It cost Rs. 400 per volume. He was so happy that he wanted to distribute it among his friends.

MR. SPEAKER: I think it is adulatory so I am allowing this. I hope that it is not defamatory.

SHRIMATI DIL KUMARI BHANDARI:  
Even the Indian Constitution is written in  
Nepali.

MR. SPEAKER: No, please, there are  
many other subjects which the Members  
want.

SHRIMATI DIL KUMARI BHANDARI: I  
would like to ask my friend Shri Inderjit if he  
can produce one book written by Shri Ghis-  
ingh in Gorkhali. (*Interruptions*)

[*Translation*]

MR. SPEAKER: No, No. A lot of time will  
be wanted in interruptions.

[*English*]

SHRI INDERJIT: Is it fair to mislead the  
House in regard to what Shri Ghisingh stands  
for when that gentleman is not present here?  
She cannot take his name. Shrimati Dil  
Kumari Bhandari: I want to ask him if he can  
produce one book written by Shri Ghisingh in  
Gorkhali. (*Interruptions*)

MR. SPEAKER: I will allow you.

(*Interruptions*)

MR. SPEAKER: Madam, may I request  
you to conclude? There are other Members  
who want to raise many other issues. We  
have already given one hour's time to this.  
Please do it a little briefly quickly, please.

SHRI SOMNATH CHATTERJEE: What  
is the Government's decision? What is the  
Government doing? (*Interruptions*)

SHRIMATI DIL KUMARI BHANDARI:  
This amply proves that there is no language  
called Gorkhali, or Gorkah bhasha as such.  
So, I would like to know from the Govern-  
ment- as they had promised on the floor of  
the House, and they had given an assurance

that a Bill would be brought in this session  
itself, the word 'itself' was used—whether  
they are introducing the Bill in this session  
itself. I want an assurance on this.

MR. SPEAKER: Now, would you like to  
hear from the Minister what he wants to say?

(*Interruptions*)

MR. SPEAKER: First hear the Minister.

THE MINISTER OF STATE IN THE  
MINISTRY OF PARLIAMENTARY AFFAIRS  
AND MINISTER OF STATE IN THE MINIS-  
TRY OF SCIENCE AND TECHNOLOGY  
(DEPARTMENT OF ELECTRONICS AND  
DEPARTMENT OF OCEAN DEVELOP-  
MENT (SHRI RANGARAJAN  
KUMARAMANGALAM): Mr. Speaker, Sir,  
we had a meeting today of all the parties.

[*Translation*]

SHRI SURAJ MANDAL (Godda): The  
Leader of the Opposition did not say even a  
single word about Santhali language.....  
(*Interruptions*) Please listen to me. The  
Minister of parliamentary Affairs should give  
a reply.....

[*English*]

MR. SPEAKER: This is not a regular  
debate going on here. Unless I raise my  
voice nobody is sitting down. It is not correct.  
You please sit down. Take your seat.

(*Interruptions*)

MR. SPEAKER: I will allow you. Please  
sit down. You sit there.

SHRI YAIMA SINGH YUMNAM: I am  
representing Manipur.

MR. SPEAKER: I will allow you. You  
please sit there.

I am standing here and you are still speaking then what can I do. You want to discuss an issue without giving a prior notice. Thereon, and all the Members want to speak on that. Besides this you want to discuss all other matters and want to seek information from the Government in that regard. How can all these things go on simultaneously? Therefore, you should not stand up frequently during the discussion. I shall regulate it.

*[English]*

SHRI YAIMA SINGH YUMNAM: I am taking up the question raised by Shri Somnath Chatterjee as to why the Bill is not brought up. That is the point I am raising. On the strength of the assurance given by Shri M.M. Jacob, the Minister of State and also, in addition to that, ;on the written assurance of the hon. Home Minister, Shri S.B. Chavan, to the Chief Minister of manipur, that the Bill would be introduced during this session itself.....

MR. SPEAKER: May I understand that your are for introducing the Bill?

SHRI YAIMA SINGH YUMNAM:.....all the agitations in the State have been suspended. They have been kept pending. It is being suspended. I have received a call from the Chief Minister that there will be a flare up and there will be violence, there will be so many things; the State will be on fire. So, on the strength of this assurance, in view of the written assurance given by the hon. Home Minister Shri S.B. Chavan, we are waiting. Now only one day is left in this Session. If the Bill is not brought before the House in this Session, then it will flare up the whole State of Manipur.

As regards the point raised by Shri InderJit, I do not agree with him. I am op-

posed to Shri Atal Bihari Vajpayee also because we are not free to say anything what we like in the House and we are subject to certain norms.

Is Shri Inder Jit ready to call Manipuri also as a foreign language? (Interruptions)

SHRI INDER JIT: No, it is a national language.

SHRI YAIMA SINGH YUMNAM: Manipur was not a part of the Indian Union and it was merged with the India Union later on...(Interruptions)

SHRI INDER JIT: I support his demand. Manipuri is a national language.

SHRI YAIMA SINGH YUMNAM: Likewise, Sikkim was merged with the Indian Union...(Interruptions)

MR. SPEAKER: All those things are not necessary. Why do you not understand that there are other Members who want to raise other issues?

SHRI YAIMA SINGH YUMNAM: I am requesting you, Sir, to ascertain from the Government, whether the Bill will be brought in this Session...(Interruptions)

MR. SPEAKER: You allow the Government to respond.

SHRI YAIMA SINGH YUMNAM: Sir, the Government should respond to this. It is a question of the nation. It is a question of the State. It is not a question of one or two states. So, I urge you indulgence to ask the Government to bring this Bill in this Session itself.

SHRI RANGARAJAN KUMARAMANGALAM: Sir, yesterday we had a meeting of all party leaders...(Interruptions)

MR. SPEAKER: You please hear the

Government's stand on this so that you will be able to make your points very briefly and very forcefully.

*(Interruptions)*

SHRI HARISH NARAYAN PRABHU ZANTYE (Panaji): Konkani language also should be included in the Eighth Schedule.

SHRI RANGARAJAN KUMARAMANGALAM: Sir, there were two meetings on this issue among all party leaders. It is a fact that we had discussed the issue about the inclusion of various languages in the Eighth Schedule. We had come to a consensus about it. The Government stands by the commitment that has been made by the hon. Home Minister as well as the Minister of State for Home Affairs on the floor of the House. We will bring this Bill tomorrow and we hope that we will manage to do all that needs to be done...*(Interruptions)*

MR. SPEAKER: Please understand that the Government is going to bring the Bill tomorrow. You all may have the opportunity to speak on the Bill and you can express your views at that time. There are other Members who want to raise other issues. Supposing you had allowed Shri Kumaramangalam to speak, this much of time would not have been taken at all.

SHRI SOMNATH CHATTERJEE: If he had responded to my point earlier, this much time would not have been taken...*(Interruptions)*

*[Translation]*

SHRI SURAJ MANDAL: Mr. Speaker, Sir, please listen to us, we are standing for quite some time...*(Interruptions)*

*[English]*

MR. SPEAKER: We will list your name

at the beginning tomorrow when we discuss the Bill. *(Interruptions)*

*[Translation]*

SHRI KALKA DAS (Karol Bagh) Mr. Speaker, Sir, four days back, the hon. Prime Minister had used the word 'Bhangi' at the Red Fort, which has hurt the feelings of the crores of people. *(Interruptions)*

SHRI RAM VILAS PASWAN (Rosa): Mr. Speaker, Sir, I want to draw your kind attention to the Punjab problem. The people of Akali Dal and the young Sikhs have been staging a dharna for the last ten to fifteen days and are courting arrest, their demand is that Justice Bains should be released. *(Interruptions)* Justice Bains is lodged in jail without any reason. On the one hand, we want that the problem of Punjab.

SHRI SURAJ MANDAL: So many leaders have spoken about Bhojpuri and Rajasthan.

MR. SPEAKER: You may speak tomorrow.

SHRI SURAJ MANDAL: Not even a single person has spoken about Santhali, which is spoken by two and a half lakh people. This issue is avoided every time. We people come from the regional parties.

*(Interruptions)*

SHRI RAM VILAS PASWAN: The situation in Punjab is deteriorating day by day. The Government steps back from the point it reaches.

MR. SPEAKER: Please be brief, there are so many Members to speak today, today is the last day.

SHRI RAM VILAS PASWAN: Justice Bains is in jail for the last four months, he has



been a good judge. He has been imprisoned for the last four months, the people of Punjab are demanding his release. We have been told about Jathedar Ranjeet Singh that there are no charges against him but he is also in jail. No action is being taken against the leaders against whom there are charges in connection with the riots that took place in 1984 since they belong to the ruling party. Therefore, the Government may immediately pass orders forthwith for the release of Justice Bains. Action should also be taken against those who were involved in the 1984 riots.

*(Interruptions)*

SHRI SURAJ MANDAL: We wanted that if this Bill is taken up tomorrow, its information should be given to Government.

MR. SPEAKER: You meet the home Minister.

*(Interruptions)*

MR. SPEAKER: Please sit down. Everyone is speaking which creates confusion for me. Please sit down.

SHRI SURAJ MANDAL: We always abide by your orders.

MR. SPEAKER: It is too much. If everyone does like this, then the House will not be able to function. You had been given an opportunity to speak.

SHRI SURAJ MANDAL: They do not let us speak, the others speak out. *(Interruptions)*

MR. SPEAKER: Loknathji, please sit down.

*[English]*

MR. SPEAKER: There is also a limit to my patience.

*(Interruptions)*

*[Translation]*

SHRI SURAJ MANDAL: I was not allowed to deal with issue on which I wanted to speak, the other issues have been taken up. There is nobody here to listen about the tribals. Mr. Speaker, Sir, we welcome the Bill to include Nepali language in the Eighth Schedule which is likely to come up. I admit that there should be some regard for the regional language, but it should also be taken into account as to how many people speak it. The total population of tribals throughout the country is 11 percent and out of those tribals, two and a half crore people speak Santhali language. It is spoken predominantly in Orissa, Bangal and Bihar. A Gorkha Hill Council has been formed for Gorkhas in Bangal and the Central Government and the Bangal Government have recognised it but it is not known, whether their language will be given recognition or not but there should be some regard for all the languages. Subhash Gheising is the leader of the Gorkha Hill Council, if his voice is suppressed.

MR. SPEAKER: You may discuss with the Government on this issue.

SHRI SURAJ MANDAL: There are around 30 to 35 lakh Santhali people in Bengal...

MR. SPEAKER: One and a half hour has been allotted to a single issue...

SHRI SURAJ MANDAL: There are one crore Santhali in Bihar but in Assam and Bengal, there are 45 lakh tribals who have

not been given the status of tribals and the tribals who have come from Santhal Pargana and who are known by name of tea garden and all the regional languages should be included in this Bill and in the Eighth Schedule. (*Interruptions*)

MR. SPEAKER: All of you, please sit down, I am giving time to Shri Loknath Choudhury. He will speak not on this issue, but on some other issue.

[*English*]

SHRI LOKNATH CHOUDHURY (Jagatsinghpur): Mr. Speaker, Sir, I want to bring to the notice of the House that very recently, on 13th, a stone fell in the garthagriha of the Jagannath Temple. As you know, Sir, Jagannath Temple is a famous temple and this falling of stone has been repeated. Before this also, there was a stone falling from it.

This temple was handed over to the Archaeological Department in 1974 for repair and now it is found that some beams are missing. There is apprehension that the temple may collapse. The 800 years old temple which is world famous, is now facing the ruin. Therefore, I will urge upon the Government to take immediate steps. The Archaeological Department should take immediate steps to renovate the temple as early as possible, otherwise again the stones will be falling and there will be deaths and other things. All these things are apprehended. Therefore, it is a serious problem. The Minister of Human Resource Development is sitting here. I want him to respond as to what steps they are taking to repair the Jagannath Temple immediately.

SHRI BRAJA KISHORE TRIPATHY (Puri): Sir, I also want to speak on the same issue.

MR. SPEAKER: No, it is not necessary.

You hear the Government's stand. I am not going to allow a full-fledged discussion on every point.

SHRI BRAJA KISHORE TRIPATHY: I am the representative from the same place, Sir.

[*Translation*]

SHRI RABI RAY (Kendrapada): Mr. Speaker, Sir, he is a Member of Parliament from Puri, let him speak.

MR. SPEAKER: This is the problem with me and the work suffers due to it.

[*English*]

SHRI BRAJA KISHORE TRIPATHY: I have been giving notice for last four days.

[*Translation*]

SHRI TARA CHAND KHANDELWAL (Chandni Chowk): Mr. Speaker, Sir, I want to take one minute's time...

MR. SPEAKER: I will give you a chance, if you get displeased even then I will offer my thanks to you. (*Interruptions*)

SHRI TARA CHAND KHANDELWAL: I do not speak without your permission.

MR. SPEAKER: Let me make the House regular, please. It is for you only.

[*English*]

SHRI BRAJA KISHORE TRIPATHY: Sir, this is not the first time that this has happened. On July 7, 1875, four heavy stones had fallen from the *garbha-griha* the sanctum sanctorum, and also on June 14, 1990, another stone weighing seven tonnes crumbled down from the height of 180 feet. It seems that the Archaeological Depart-

ment which has taken over the temple since 1974 are not very much sincere about the maintenance of the temple. For the last eighteen years, they have taken over such an important and historical temple of the country. But it seems they are not very much serious about the maintenance of the 12th century temple. Sir, you will be astonished that a junior Engineer is only in charge of the temple...(Interruptions).

MR. SPEAKER: Why don't you give this entire information to the Minister? The Minister was about to give you the information. Are you interested in having some relief or you are interested only in speaking?

SHRI BRAJA KISHORE TRIPATHY: Sir, the temple is crumbling. So, I seek a clarification from the hon. Minister whether the Archaeological Department will depute a senior officer to take over the temple and, if necessary, will they invite assistance from the technical people of UNESCO, if they are not available in our country.

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): Mr. Speaker, Sir the anxiety expressed by the hon. Members on what has happened in the sacred temple at Puri is very justified and it has caused anxiety to all of us. As soon as we heard of this incident, we sent the Director General of the Archaeological Department himself. He went to the spot. With the help of the local authorities, an inspection was made. He came back and gave us a preliminary report. On that he was asked to go back again and draw up a plan so that the damage that has been caused, could be repaired. And not only that, all efforts should be made so that there is no further damage to the structure of the temple.

Now that plan has to be put into operation. There are certain things which have to be taken care of. We are talking to the temple authorities. As soon as they all agree, you

rest assured, Government will do everything in its power to see that the temple is not damaged.

In this connection I may say that we have all the expertise in this country. We do not have to go to any foreign country for that.(Interruptions)

12.26 hrs.

[MR. DEPUTY SPEAKER *in the Chair*]

RE: USE OF WORD "BHANGI" BY THE  
PRIME MINISTER

[*Translation*]

SHRI MANGAL RAM PREMI (Bijnor): Mr. Deputy Speaker, Sir, the Prime Minister has used the word "Bhangi" during his speech delivered from the rampart of Red Fort on 15th August. Sir, it has hurt the feelings of crores of people and they have gone on strike in many places and staging dharnas. It is the worst situation. I would like to ask the Prime Minister whether it was necessary for him to use the word "Bhangi"? When the Prime Minister of a country use such word then each and every child in the entire country will freely use this word. Sir, regarding the scheme under which the Prime Minister has used this word, I have written a letter to Shri Sita Ram Kesari to change the name of the scheme in which "Bhangi" word has been used. I had suggested that the name of the scheme should be "Safai Karamchari Mukti Pariyojana" in place of "Bhangi Mukti Pariyojana". Sir, with these words I would like to urge upon the Prime Minister to come in the House and express his regret over this..(Interruptions)

SHRI MADAN LAL KHURANA (South Delhi): The Prime Minister should apologise..(Interruptions)..

SHRI KALKA DAS (Karol Bagh): The